

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 30th AUGUST, 2016

No. 208 A: Ms. Seema Kumari Minz (Home District – Ranchi) appointed as Probationary Civil Judge (Junior Division)-Trainee, under Notification No. 13/Nya. U. Nya. Vad- 04/2016 Ka. 7175 dated 22.08.2016 of the Department of Personnel, Administrative Reforms and Rajbhasha, Government of Jharkhand, is hereby posted as such at Bokaro Judgeship.

Ms. Seema Kumari Minz is directed to submit her joining alongwith the Medical Certificate under Rule 52 of the Jharkhand Service Code and a declaration as contained in the aforesaid Notification of appointment to the concerned Principal District Judge by 21st of September, 2016. Further, she will be imparted training for the period of one year after her joining in accordance with 'Syllabus of the Induction Training Programme' in the concerned Judgeship and at the Judicial Academy Jharkhand, Ranchi.

By order of the Court
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____/Apptt **dated Ranchi the** **August, 2016.**

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____/Apptt **dated Ranchi the** **August, 2016.**

Copy forwarded to the Accountant General, Jharkhand, (G.E.-5), Hinoo, Ranchi/ the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Ranchi/ the Principal Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi and the person concerned for information and needful.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____/Apptt **dated Ranchi the** **August, 2016.**

Copy forwarded to the Principal District Judge, Bokaro (with copy of the Notification No. 13/Nya. U. Nya. Vad- 04/2016 Ka. 7175 dated 22.08.2016 of the Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand) with a request to accept her joining after verifying his necessary documents and send the information appended with required document to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi through the High Court. He is further requested to direct the trainee to undergo training in accordance with 'Syllabus of the Induction Training Programme' in the Judgeship/ at the Judicial Academy Jharkhand, Ranchi.

Encls: As above

Sd/- Anil Kumar Choudhary
Registrar General

30.08.2016